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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

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RESERVED ON: 07.01.2015
PRONOUNCED ON: 30.01.2015

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ITA 1329/2009

COMMISSIONER OF INCOME TAX Appellant
Through: Mr. N.P. Sahni, Sr. Standing Counsel
with Mr. Nitin Gulati and Mr. Judy James, Jr.
Standing Counsel.

versus

RENU VERMA Respondent
Through: Mr. Vikas Jain, Advocate.

CORAM:**HON'BLE MR. JUSTICE S. RAVINDRA BHAT****HON'BLE MR. JUSTICE R.K. GAUBA****MR. JUSTICE S.RAVINDRA BHAT**

For detailed judgment, the decision dated 30.01.2015 in ITA
287/2009 may be referred to.

S. RAVINDRA BHAT
(JUDGE)

R.K. GAUBA
(JUDGE)

JANUARY 30, 2015